

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.6976 of 2014**

***The Registrar (Judicial), Orissa High Court, Cuttack*** ....

***Petitioner***

***-versus-***

***Government of Odisha & Others*** ....

***Opposite Parties***

Mr. Debakanta Mohanty, AGA for State

Mr. B.P. Tripathy, Advocate for O.P. No.7

Mr. P.S. Nayak, Sr. Panel Counsel for O.P. No.13

**CORAM:**

**THE CHIEF JUSTICE**

**JUSTICE M. S. RAMAN**

**ORDER**

**14.02.2023**

**Order No.**

10. 1. Copy of the affidavit dated 6<sup>th</sup> February, 2023 of the Chief Secretary be served on the Counsel appearing for the Central Pollution Control Board and State Pollution Control Board. They may file their response thereto before the next date.
2. List on 4<sup>th</sup> April, 2023.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(M. S. Raman)***  
***Judge***